

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-55-2020

Farid Veljee Petitioner

V e r s u s

Corporation of the City of
Panaji & others. Respondents

Adv. Shri Abhay Nachinolkar for the Petitioner.
Adv. A. D. Bhobe for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 22nd December, 2020.

ORDER:

Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

AP/-